

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 155 of 2017 (SZ)

Applicant(s)

M. Gobineelan
Srrumugai,
Coimbatore

Vs. **Respondent(s)**

The Secretary to Government,
Environment and Forest Department,
Government of Tamil Nadu,
Secretariat, Chennai and 9 others

Legal Practitioners for Applicant(s)

Mr. K. Myilsamy

Legal practitioners for respondent(s)

M/s M.K. Subramanian and E.
Manoharan for R1 and R3
Mrs. Rita Chandrasekar for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 12.02.2018 Applicant & counsel not present. R4 counsel present. Other side no representation. Fresh private notice to R2, R6 & R7 & reply of R1, R3 to R5, R8 and R10 call on 08.03.2018. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>